

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 13th DAY OF MARCH 2001

M.A.No.4990 of 2000

In

Diary no.3180 of 2000

(OA.279/01)

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

Sunil kumar Singh major
S/o Sri Ram Darash Singh,
R/o Village & Post Hardichak
tehsil & P.S. Khajani,
District Gorakhpur(UP)

... Applicant

(By Adv: Shri K.P.Srivastava)

Versus

1. Union of India through Secretary
Department of Post New Delhi.
2. Sub Divisional Inspector of
Post Offices, Urwa Bazar
District Gorakhpur
3. Post Master General
Gorakhpur Region,Gorakhpur
4. Chief Post Master General
Lucknow.
5. Sri Ram Briksh Prasad
EDDA/MC Hardichak,R/o Village
& Post Hardichak, district Gorakhpur.

... Respondents

O R D E R (Oral)

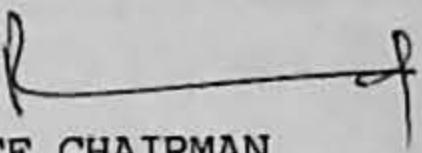
JUSTICE R.R.K.TRIVEDI,V.C.

List has been revised. None is present for the applicant.

This application u/s 19 of A.T.Act 1985 has been filed challenging order dated 12.10.1998 by which applicant has been terminated from service of EDDA/MC Hardichak Branch post office Gorakhpur. It is stated in the application that against the said order applicant filed a representation before the chief Post Master General U.P. on 30.10.1998 which is still pending and has not been decided. It appears that the applicant was appointed on 12.6.1996. He had already worked on the post for more than two

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years. In the circumstances, this application is disposed of finally with the direction to respondent no.4 Chief Post Master General Lucknow to decide the representation of the applicant by a reasoned order within three months from the date a copy of this order is filed before him. The application is disposed of accordingly. There will be no order as to costs.



VICE CHAIRMAN

Dated: 13.3.2001

/Uv/